

1. IMMOVEABLE PROPERTY HELD INDIVIDUALLY OR IN THE NAME OF SPOUSE AND CHILDREN.	
Self	1. Flat No.626, Second Floor, Palm Residency, Manohar Infrastructure, Sector 3, New Chandigarh 140901
Spouse	1. Co-owner to the extent of 43.77% in House No.1549, Sector 7-C, Chandigarh – 160019 (on the basis of a duly registered Gift Deed executed by the Late Maternal Aunt, Mutation yet to be got changed with the Estate Office, Chandigarh) Note:- Will qua remaining share of 56.33% in House No.1549, Sector 7-C, Chandigarh has been executed by late mother but the share is yet to be got transferred by Estate Office, Chandigarh. 2. Co-owner to the extent of 25% in Plot No.226, Industrial Area, Phase 1, Chandigarh (Another 12.5% also vests with him on the basis of a duly registered Will of the Late Maternal Aunt, Mutation yet to be got changed with the Estate Office, Chandigarh)
Daughter	Nil
2. DETAILS OF MOVEABLE PROPERTY HELD EITHER INDIVIDUALLY OR IN THE NAME OF SPOUSE AND DEPENDENT CHILDREN.	
Self	1. Verna Car CRDI 2012 Model, Hyundai make 2. Celerio Car 2017 Model, Maruti make 3. Approximately 55 tola Gold in the shape of ornaments and coins received as <i>Istridhan</i> and purchased over the time. 4. Approximately 2 Kg Silver in the shape of ornaments and coins received as <i>Istridhan</i> and purchased over the time.
Spouse	1. Bajaj Super Scooter 1986 Model ; 2. Maruti Suzuki 800 cc Car November 1995 Model. ; 3. Toyota Urban Cruiser August 2022 Model 4. Approximately 80 grams gold in shape of ornaments etc gifted by late mother. 5. Approximately 200 grams silver in the shape of coins and idols
Daughter	1. Approximately 22 tola gold in the shape of ornaments received on different occasions as gifts from the relatives as well as mother over the time. 2. Approximately 2 Kg silver in the shape of ornaments gifted by mother from time to time.

3. BANK DEPOSITS, FIXED DEPOSITS, SHARES/PUBLIC PROVIDENT FUND, GENERAL PROVIDENT FUND, DEBENTURES/ MUTUAL FUNDS, ETC.:	
Self	1. SBI Salary Bank Account Balance Rs.81,83,247/- 2. Joint Savings Account with Spouse in IDBI Bank Chd., Balance :-Rs.5,608/- 3. General Provident Fund of Rs.5,01,661/- 4. Max Life Insurance Policy, monthly Rs.5,139/- 5. Life Insurance Policy, yearly premium Rs.36,030/- 6. Approximate value of Shares/Mutual Funds Rs.4 lakh
Spouse	1. IDBI Bank Chandigarh a) Savings Account Balance :- Rs.497/- b) Fixed Deposits of Rs.1,17,37,545/- c) Value of Shares/Holdings in Demat Account Rs.81,01,503/- 2. SBI Savings Account Balance:-Rs.94,09,552/- 3. Indian Bank Savings Account Balance:-Rs.14,40,632/- 4. Post Office PPF Account Balance Rs.28,32,177/- 5. Master Capital Services Ltd (Stock Broker) a) Value of Shares/Holdings in Demat Account as on 07.11.2024 at 2:30 PM:-Rs.14,47,200/- b) Margin Deposit amount as on 07.11.2024 :-Rs.2,49,584/- Equity shares, etc in physical certificate forms (counsel not be got Demat till now) Some equity shares etc, in a few companies still in physical certificate form (could not be got Demat Till Now) – Approx. value as on 07.11.2024 – Rs.12 Lakh to 15 Lakh. 6. Life Insurance Policy maturity Amount around Rs.2,25,000/- (maturity amount alongwith interest) yet to be claimed and received from LIC of India against an already matured Life Insurance Policy.
Daughter	1.SBI Bank Account Balance : Rs.7,33,389/ 2. Shares/Mutual Funds – Nil. 3. Life Insurance Policy, yearly premium Rs.36,030/-

Note: Flat No.E 502, Ravindra Aparments, Baltana, Zirakpur, Punjab, was sold by me through Sale Deed/Document No. 2025-26/13/1/16704 dated 11.03.2026.

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(SUDEEPTI SHARMA)
JUDGE

DATED: 16.03.2026